

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.20/ BB/2017	-	For offering comments on ROC & RD Report	230/ 232	Textron India Pvt. Ltd.

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

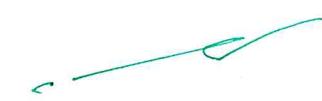
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1. Sinchana M.R. ROC/RD Sinchana M.R.
2. Ajai P. Johnson For Petitioner Ajai P. Johnson
SPJ Legal

Counsel for petitioner is present. Smt. M.R. Sinchana, Standing Counsel for ROC/RD is present. She reported that she has received the comments on the ROC report from the counsel for the petitioner today and she requested time. Meanwhile, petitioner to offer comments if any on the OL's report.

List it on 29.01.2018.


MEMBER (T)


MEMBER (J)